

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:6591  
ANSWERED ON:07.05.2013  
BASE DEPOTS OF FCI  
Agarwal Shri Jai Prakash

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) the details of the base depots of Food Corporation of India in the country which do not provide foodgrains to Below Poverty Line and Above Poverty Line categories simultaneously;
- (b) whether there is any plan to provide foodgrains from these base depots simultaneously to both the categories; and
- (c) if so, the details thereof and if not, the reasons therefor?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) (b) & (c): A depot of Food Corporation of India (FCI) whether owned or hired supplying foodgrains to the State Government or their nominees can supply foodgrains under various schemes including Below Poverty Line (BPL) and Above Poverty Line (APL).